Electronic Toll Collection System

[22 MAR., 2012]

1017. SHRI A. ELAVARASAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether NHAI has decided to roll out the Electronic Toll Collection (ETC) system across the country replacing the existing cash and receipt tax payment system; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) Yes, Sir.

(b) At present a pilot project for implementation of Electronic Toll Collection (ETC) has been undertaken. Under this pilot project, ETC on few lanes on toll plazas on Delhi-Chandigarh section(s) of the national highways will become functional.

When the vehicle fitted with the RFID (Radio Frequency Identification) Tag passes through the Toll Plaza, the reader installed at the dedicated ETC lane reads the unique number of Tag and transmit this information to the Central Clearing House. The Account of this Tag number is debited with the pre-fixed amount and this amount is transferred to the respective Toll Operators through Bank at the end of Shift/Day.

SC judgement on high security number plates

†1018. SHRI RAGHUNANDAN SHARMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the Hon'ble Supreme Court's recent judgement on high security number plates;
 - (b) the steps taken by Government in the light of said judgement; and
- (c) whether Government is contemplating to constitute any special task force to implement above said judgement?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) Hon'ble Supreme Court, *suo motu*, is monitoring the implementation of the scheme of High Security Registration Plates (HSRP) in all States/UTs in the country and is delivering its directions to the States/UTs. In a recent order dated February 7, 2012, the Hon'ble

[†] Original notice of the question was received in Hindi.